

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 131 OF 2016 & IA NO. 292 OF 2016**  
**&**  
**APPEAL NO. 132 OF 2016 & IA NOS. 295,296 OF 2016 &**  
**IA Nos. 109, 225 of 2017**  
**&**  
**APPEAL NO. 133 OF 2016 & IA NOS. 298, 299 OF 2016**

**Dated: 31<sup>st</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**APPEAL NO. 131 OF 2016 & IA NO. 292 OF 2016**

**In the matter of :**

**GAIL India Ltd. .... Appellant(s)**  
**Vs.**  
**Sravanthi Energy Pvt. Ltd. & Anr. .... Respondent(s)**

**APPEAL NO. 132 OF 2016 & IA NOS. 295,296 OF 2016 & IA Nos. 109, 225  
of 2017**

**GAIL India Ltd. .... Appellant(s)**  
**Vs.**  
**Gama Infraprop Pvt. Ltd. & Anr. .... Respondent(s)**

**APPEAL NO. 133 OF 2016 & IA NOS. 298, 299 OF 2016**

**GAIL India Ltd. .... Appellant(s)**  
**Vs.**  
**Beta Infratech Pvt. Ltd. & Anr. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. Gourab Banerji, Sr. Adv.  
Mr. Sachin Puri, Sr. Adv.  
Mr. Sridharan Ramkumar  
Mr. Syed A. Haseeb  
Mr. Sahil Tagotra**

Mr. Udit Malik a/w  
Mr. Navjot Khurana (Rep.)

Counsel for the Respondent(s) : Mr. Piyush Joshi  
Ms. Preksha Dugar  
Ms. Maulishree Gupta for R.1  
  
Mr. Sumit Kishore for R.2

**ORDER**

It is represented by learned counsel for the parties that settlement talks are on in Appeal No. 132 of 2016.

List all these matters on **07.07.2017.**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
Ts/vg

**(Justice Ranjana P. Desai)**  
**Chairperson**